

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3016
ANSWERED ON:19.08.2011
FREEZING CIRCULATION OF COINS
Thamaraiselvan Shri R.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has taken a decision to freeze 25 paise coins circulation;
- (b) if so, the details thereof;
- (c) whether the Government is considering to lay down other coins as well as notes too officially; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir.
- (b) In exercise of powers conferred under Section 15 - A of the Indian Coinage Act, 1906, Government of India, decided to call in from circulation the coins of the denomination of 25 paise and below with effect from June 30, 2011. These coins have ceased to be a legal tender with effect from this date.
- (c) No, Sir.
- (d) Does not arise.